

DIVISION BENCH
COURT - I

O-202

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1147(KB)2020
IA(I.B.C)/3(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30TH APRIL 2024

IN THE MATTER OF	JANPRAGATI COMMODITIES PVT. LTD. VS RADISSION RESOURCES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conference/physically)

Ms.Rakhi Purnima Paul, Adv.] For the liquidator
Mr.Pratap Mukherjee , Liquidator]

Ms.Rashmi Singhee, Adv.] For R-5 & R-12

Ms.Ranjana Seal, Adv.] For R-7, R-10 & R-11

ORDER

1. Ld. Counsel for the Liquidator present. Ld. Counsel for the Respondents present.
2. IA(I.B.C)/3(KB)2024
 - a. Petitioner to take appropriate steps for effecting service upon other respondents within two weeks.
3. Post this matter on **11.06.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**